सेवा में,

9040 ((MIO)

अवर सचिव (स्थापना), बिहार विधान सभा, पटना ।

विषय:- चल-अचल संपत्ति तथा दायित्वों की विवरणी के संबंध में ।

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महोदय,

सभा सिचवालय के कार्यालय आदेश ज्ञाप संख्या-01 स्था॰-36/2021-345, दिनांक-06.02.2025 के आलोक में मैं अपने चल-अचल संपत्ति तथा दायित्वों की विवरणी विहित प्रपत्र में संलग्न कर रहा हूँ।

अतएव अनुरोध है कि संलग्न विवरणी को अग्रेतर कार्रवाई हेतु ग्रहण करने की कृपा की जाय।

विश्वासभाजन,

(राजीव रंजन)

प्रशाखा पदाधिकारी, बिहार विधान सभा, पटना।

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## **Declaration of Assets and Liabilities**

Year 2,024-25

I RAJEEV	RANJAN , 50	n/daughter/wife of Ram Nasesh Kunas, Sinha
aged 30		to Bihar legislative Assembly Secretariat.
service and presently	working as Sect	ON Officer
give herein below the	details of the assets (in	mmovable, movable, bank balance, etc.) of
myself, my spouse and	dependants*:	

## A. Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

Sr. No.	Description	Self	Spouse Name(S)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(1)	Cash	₹25,0001	Nil	Nil	Nil	Nil
(11)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	Indian Bank Z 15,6361 SBI Bank Z 6,39,1341	Mil	Nil .	Nil	Nil
(iii)	Bonds, Debentures and Shares in companies	Equity 2 3,11,323 Mutualfurd 2 1,30,993	· Nil	Nil	Nil	Nil
(lv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc	Soverign Gold Bord 2 18,639 PPF- 71,10,0001	Nîl	Nil	Nil	NII
(v)	Motor Vehicles (details of make, etc.)	Hond Active 126Reg No: BR 21 X1894	Nil	Nil	211	2:1
(vi)	Jewellery (give details of weight and value)	Gold-210gms Silver-1 kg	Nil	Nil	7;1	Nin
(vli)	Other assets, such as values of claims / interests	TV, forldge, Cooler etc.	Nis	Nij	Nil	Nil.

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

\* Dependant here means a person substantially dependent on the income of the employee.

## B. Details of Immovable assets

[Note: Properties in joint ownership indicating the extent of joint ownership will

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alen	have	to	ha	Indic	atedl	

Sr. No.	Description	Self	Spouse Name(S)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(1)	Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement)	Parental		, will	P.	
Fire	-Current market value					
(II)	Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value	Parendol		- Hil		
(iii)	Buildings (Commercial and residential) Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	Pasental		NiI-		
(iv)	Houses / Apartments, etc Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	Parentel		Nil-		
(v)	Others (such as interest in property)	Parental	•	- Nil -		

(2) I give herein below the details of my liabilities / overdues to public financial institutions and government dues:-

[Note: Please give separate details for each item)

Sr. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as
(a)	(i) Loans from Banks	NII	
	(ii) Loans from financial institutions	- NII-	
	(iii) Government Dues: (a) dues to departments dealing with government accommodation	Nil	
	(b) dues to departments dealing with supply of water	Nil-	
	(c) dues to departments dealing with supply of electricity	Nil-	

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	(d) dues to departments dealing with telephones	Nil-	
	(e) dues to departments dealing with government transport (including aircraft and helicopters)	Nil-	
	(f) Other dues, If any		
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	AY: 2024-25 Tax paid- 2850211 PAN-BUGPR2752B.	
	(ii) Wealth Tax [Also Indicate the assessment year upto which Wealth Tax return filed.]	Nil-	
	(iii) Sales Tax [Only in case of proprietary business]	Nil-	
	(iv) Property Tax		

## C. Personal Detail

GPF/CPF/PRAN No. :-

GPF/CPF/PRAN No.	2-	110177020750
Gender	:-	M (M/F)
Date of Birth		1 5 0 1 1 9 9 5 (DD/MM/YYYY)
Class/Group	:-	[3] (A/B/C)
Cadre	f ac	Administrative Cadre  (Full Name e.g. B.A.SBihar Administrative Service,  B.S.S Bihar Secretariat Service etc.)
Home District	<b>:</b> -	NALANDA
I hereby o knowledge and be		that the above details are true to the best of my

Name of Employee: RAJEEV RANJAN

Designation: SECTION OFFICER

Department: BIHAR LEGISLATIVE ASSEMBLY

SECRETARIAT.

Note:

Place: Patha

Date: 08 | 02 | 2024

Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.